

Manual Assistant, Class-IV (under the office of Controller of Legal Metrology) Recruitment Rules, 2004

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Manual Assistant, Class-IV (under the office of Controller of Legal Metrology) Recruitment Rules, 2004

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Manual Assistant, Class-IV under the Office of the Controller of Legal Metrology, Gujarat State namely:

1. . :-

These rules may be called the Manual Assistant, Class-IV (under the office of Controller of Legal Metrology) Recruitment Rules, 2004.

2. . :-

Appointment to the post of Manual Assistant, Class-IV (under the office of the Controller of Legal Metrology) shall be made by direct selection.

3. . :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall,

- (i) not be less than 18 years of age and more than 27 years of age;
- (ii) have passed the Secondary School Certificate Examination or an equal examination recognized by the Government;
- (iii) have passed one year certificate course of any trade of Industrial Training Institute recognized by the Government;

(iv) have two years experience of assisting or helping the mechanic or technician in any workshop;

(v) possess adequate knowledge of Gujarati and Hindi.

4. . :-

The selected candidate shall be on probation for a period of six months.

5. . :-

The selected candidate shall be required to pass an examination in Gujarati or Hindi or both in accordance with the rules prescribed by the Government in that behalf.

6. . :-

The selected candidate shall be required to furnish a security and surety bond for such amount and for such period as may be prescribed by Government in that behalf.